

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 192/2007
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: H.B Stock Holding Ltd.

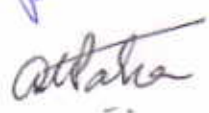
V/s.

M/s. DCM Shriram Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	H.S. CHANDHOKE	Adv.	Petitioner	
---	----------------	------	------------	--

2.	T.K. GANJA, Sr. Adv.		Resp. No. 1	
3.	A.T. PATRA, Adv.			

4.	Ramesh Singh	Adv.	Resp. No. 2	
5.	M.R. ABHISEK BHARDWAJ, Adv. RUCHIKA DARIRA. //			

6.	Veronica Mohan, Adv.		R-24. (respond) Adv.	
7.	Ananya Moullick, Adv.			

8.	KRISHNA KUMAR		R-2, 4, 11, 12, 13 and 15	
----	---------------	--	---------------------------	--

9.	Pradeep Kumar Kar. Adv. for Anu Kulkarni, Adv.		- Proposed R-16	
----	---	--	-----------------	---

P. T. O.

Order

Orders reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

22nd August, 2016
(P.K. Sud)